

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3136
ANSWERED ON:11.02.2014
ROW OVER RIVER ISLAND
Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any dispute over a river island in south Tripura on Indo-Bangladesh border;
- (b) if so, the details thereof; and
- (c) the remedial measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) There is no dispute over any river island in south Tripura along the Indo-Bangladesh Border. However, there is a dispute regarding boundary alignment of about 1.6 km along Muhuri river in Belonia, Tripura. The main point of difference between the two countries is the formation of the Char land having an approximate area of 62.27 acres due to shifting of river Muhuri towards Bangladesh. 44.87 acres of the Char land is currently under the possession of India and the remaining 17.40 acres is under the possession of Bangladesh.

(c) The Protocol to the 1974 Land Boundary Agreement (LBA), signed on 6th September, 2011 by the Foreign Ministers of India and Bangladesh, paves the way for a settlement of the long pending Land Boundary issues between the two countries including demarcation of International Boundary in Muhuri river.